

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.2624
ANSWERED ON 12.03.2018**

**DEVELOPMENT OF TOURIST SPOTS IN ANDHRA PRADESH AND
TELANGANA**

**2624. SHRI Y.S. AVINASH REDDY:
SHRI PRABHAKAR REDDY KOTHA:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has devised/proposes to devise plans for boosting/accelerating tourism in the country and if so, the details thereof;**
- (b) whether any places have been identified to be developed as tourist destinations in the State of Telangana and Kadapa district of Andhra Pradesh and if so, the details thereof;**
- (c) whether any proposals have been sought from the State Government of Andhra Pradesh in this regard and if so, the details thereof; and**
- (d) the steps being taken by the Government to increase the inflow of foreign tourists?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI K.J. ALPHONS)**

(a) to (d): Ministry of Tourism is according priority for boosting tourism and increase the inflow of foreign tourists in the country. It has taken several steps for achieving the same which inter-alia, include the following:

- i) Launching the Swadesh Darshan Scheme for integrated development of theme based tourist circuits.**
- ii) Launching the National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive**

(PRASHAD) Scheme to beautify and improve amenities and infrastructure at pilgrimage sites.

- iii) Promoting India as a holistic tourism destination in the domestic and international markets.**
- iv) Launching of Incredible India 2.0 Campaign marking a shift from generic promotions to market specific promotional plans.**
- v) Launching e-Visa for citizens of 163 countries.**
- vi) Developing and promoting 'Niche Tourism' products.**
- vii) Generating sufficient manpower to meet the requirements of the tourism and hospitality industry.**
- viii) Launching 24x7 toll free Multi-Lingual Tourist Helpline.**

The submission of proposals by the State Governments/UT Administrations is a continuous process and the projects are sanctioned subject to availability of funds, submission of suitable detailed project reports, adherence to scheme guidelines and utilization of funds released earlier. The details of the projects sanctioned under Swadesh Darshan and PRASHAD Schemes to Telangana and Andhra Pradesh are annexed

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.2624 ANSWERED ON 12.03.2018 REGARDING DEVELOPMENT OF TOURIST SPOTS IN ANDHRA PRADESH AND TELANGANA.****Swadesh Darshan Scheme****(Rs. in Crore)**

| Sl. No. | State and Year of Sanctioning the Project | Name of the Circuit | Name of the Project | Amt. Sanctioned |
|----------------|--|----------------------------|---|------------------------|
| 1. | Andhra Pradesh 2014-15 | Coastal Circuit | Development of Kakinada Hope Island Konaseema as World Class Coastal & Eco Tourism Circuit in Andhra Pradesh | 69.83 |
| 2. | Andhra Pradesh 2015-16 | Coastal Circuit | Development of Coastal Tourism Circuit in Sri Potti Sriramalu Nellore in Andhra Pradesh | 59.70 |
| 3. | Andhra Pradesh 2017-18 | Buddhist Circuit | Development of Buddhist Circuit: Shalihundam-Thotlakonda- Bavikonda-Bojjanakonda- Amravati-Anupu in Andhra Pradesh under the theme of Buddhist Circuit | 52.34 |
| 4. | Telangana 2015-16 | Eco Circuit | Integrated Development of Eco Tourism Circuit in Mahaboobnagar district, Telangana. | 91.62 |
| 5. | Telangana 2016-17 | Tribal Circuit | Integrated Development of Mulugu-Laknavaram-Medavaram- Tadvai-Damaravi- Mallur-Bogatha Waterfalls as Tribal Circuit in Telangana | 84.40 |

| | | | | |
|-----------|------------------------------|-----------------------------|---|--------------|
| 6. | Telangana 2017-18 | Heritage Circuit | Development of Heritage Circuit: Qutub Shahi Heritage Park- Paigah Tombs- Hayat Bakshi Mosque- Raymond's Tomb in Telangana | 99.42 |
|-----------|------------------------------|-----------------------------|---|--------------|

PRASHAD Scheme

(Rs. in Crore)

| Sl. No. | State and Year of Sanctioning the Project | Name of the Project | Amt. Sanctioned |
|--------------------|--|--|----------------------------|
| 1. | Andhra Pradesh 2015-16 | Development of Amaravati Town, Guntur District as a Tourist Destination | 28.36 |
| 2. | Andhra Pradesh 2017-18 | Development of Srisailam Temple | 47.45 |
